

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

28. IA 2794(MB)2023
IA 5626(MB)2023
IVN.P(IBC)/41(MB)2024
IA 3336(MB)2023
IA 3399(MB)2023
IA 3286(MB)2024
IN
C.P. (IB)/893(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.07.2024**

Name of the Party: Bank of Baroda
Vs
SKS Power Generation (Chattisgarh)
Limited

Section 7, 30, 60(5) of Insolvency and Bankruptcy Code, 2016, Rule 11 of NCLT Rules, 2016

ORDER

IA-3399/2023

1. Mr. Janak Dwarkadas, Ld. Sr. Counsel a/w Adv. Ameya Gokhale, Adv. Rishabh Jaisani, Adv. Namrata Vinod and Adv. Harit Lakhani i/b Shardul Amarchand Mangaldas & Co. for the Applicant present through physical mode.

IA-3336/2023

1. Mr. Vikram Nankani, Ld. Sr. Counsel a/w Adv. Yash Momaya and Adv. Zaid Mansuri i/b DSK Legal for the Applicant present through physical mode.

IA-3286/2024

1. Mr. Prateek Seksaria, Ld. Sr. Counsel a/w Adv. Rohit Agarwal, Adv. Munaf Virjee, Adv. Akash Agarwal & Adv. Nehaa Shah i/b AMR Law for the Applicant present through physical mode.

2. Mr. Gaurav Joshi a/w Mr. Ashish S. Kamat, Ld. Sr. Counsel a/w Adv. Pooja Mahajan, Adv. Mannu Krishnan, Adv. Nishant Sogani, Adv. Saurabh Bachhawat, Adv. Savar Mahajan and Adv. Priyanka Pandey i/b Chandhiok & Mahajan for the Successful Resolution Applicant (SRA) present through physical mode.
3. Mr. Chetan Kapadia, Ld. Sr. Counsel a/w Adv. Madhav Kanoria, Adv. Rohan Agarwal, Adv. Harsh Rathi, Adv. Anush Mathkar and Adv. Srideepa Bhattacharya i/b Cyril Amarchand Mangaldas for the Committee of Creditor(s) (CoC) present through physical mode.
4. Mr. Ravi Kadam a/w Pradeep Sancheti, Ld. Sr. Counsel a/w Adv. Somesh Srivastava & Adv. Ramakaknt Rai i/b Trilegal for the Resolution Professional present through physical mode.

IA-3399/2023

1. Heard the Ld. Sr. Counsel for the Applicant.
2. Partly heard Ld. Sr. Counsel for the Resolution Professional.
3. Post all IAs on **03.07.2024** for hearing.

IA 5626(MB)2023

1. This is an Application filed u/s 60(5) by the Applicant/Resolution Professional against the Assistant Commissioner, Central GST & Central Excise, Division IV, Ahmedabad North (Respondent) seeking an appropriate direction/ orders with respect to recovery of following demand raised by the Respondent vide order dated 29.09.2023.
2. Post this IA on **12.08.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)